

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 18.02.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	MA.No. 01/2021 (Exemption from filing certified copy) & MA.No. 02/2021 (Delay Application) & IRDAI A.No. 01/2021	Confiance International Reinsurance Broker LLC & Anr.	Mr. Amrut Joshi, Advocate	IRDAI AND OTHERS	Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar & Co. None for the R. Nos. 2 and 3. Ms. Ankita Bansal, Advocate i/b Animesh Sinha & Partners for the R. Nos. 4.	Admission	05.01.2021	EXPARTEREVOKE
AT 11.05 A.M.								
2	MA.No. 538/2020 (Interim Application) & A.No. 500/2020 A/W A.No.55/2021	63 Moons Technologies Ltd. Jignesh Shah	Mr. Somasekhar Sundaresan, Adv. i/b Hariani & Co.	SEBI	Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP	Further Hearing	11.02.2021	FITPROPERCRITERIA
AT 12.00 P.M.								
3	A.No. 218/2020 A/W A.No. 461/2020	Yes Capital (India) Pvt. Ltd. & Anr. Rana Kapoor	Mr. Somasekhar Sundaresan, Advocate i/b Khaitan & Co.	SEBI	Mr. Fredun De Vitre, Senior Advocate i/b K. Ashar & Co.	Admission/ Disposal	28.01.2021	ENCUMBRANCETAKEOVER

AT 12.02 P.M.								
4	IRDAI 4/2019	Geddam Uma Maheshwari	Mr. Anshuman Sugla, Advocate i/b Joby Mathew & Associates	IRDAI	Mr.Mihir Mody, Advocate- I/B KASHAR AND CO.	Admission/ Final Disposal	15.01.2021	LICENSECANCEL
AT 12.04 P.M.								
5	A.No. 346/2020 A/W	IKF Technologies Ltd.	Mr. Jitendra Sharda, Advocate	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission/ Final Disposal	28.01.2021	DELAYEDSCNGDR
	A.No. 347/2020 A/W	Mukesh Kumar Goyal						
	A.No. 348/2020	Sunil Kumar Goyal						
AT 12.06 P.M.								
6	437/2019 A/W	Cinema Capital Advisory Pvt. Ltd. & Ors.	Mr. Somasekhar Sundaresan, Advocate i/b. Naik and Naik & Co.	SEBI	Mr. Kevic Setalvad, Senior Advocate I/b ELP	Admission/Fi nal Disposal	03.02.2021	AOCCVF
	MA.No. 569/2019 & A.No. 447/2019	Major General Amrit Lal Suri (Retd)					05.01.2021	
AT 12.08 P.M.								
7	A.No. 243/2020 A/W	DPK Stock & Securities and Ors.	Mr. Devanshu Desai, Advocate	SEBI	Mr. Shyam Mehta, Senior Advocate- I/b The Law Point	Admission/ Final Disposal	27.01.2021	DISGORGEDELAY
	A.No. 244/2020 A/W	DPK Stock & Securities and Ors.	Mr. Devanshu Desai, Advocate					

	MA.No.528/2020 (Delay Application) & A.No. 534/2020	PeeyushAgarwal	Ms. Varada Bhide, Practising Company Secretary					
AT 12.10 P.M.								
8	A.No. 468/2020	Mrs. B.Pushpavati & Ors.	Mr. B. Shekarappa, Advocate	SEBI & Ors	Mr. Mihir Mody, Advocate- R. 1 Ms. Kunjal Patil, Advocate i/b King Stubb & Kasiva- R. 3	Admission	16.12.2020	COMPLAINTCIS
AT 12.15 P.M.								
9	A.No. 256/2018 A/W	IGL Finance Limited &Anr.	Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal & Company	SEBI And Others	Mr.Mihir Mody, Advocate- I/B Kashar And Co. Mr. Vinay Chauhan, Advocate- R.2 & 3 Mr. Vikram Nankani, Senior Advocate i/b Finsec Law Advisors for R No. 7.	Admission/Fi nal Disposal	20.01.2021	FTIL
	A.No. 257/2018							
AT 12.30 P.M.								
10	A.No. 370/2019 A/W	Anil Harish	Mr. Sharan Jagtiani, Senior Advocate i/b Oasis Counsel & Advisory	SEBI	Ms. Anubha Rastogi, Advocate – i/b MDP	Admission/ Final Disposal	09.02.2021	VENTURECAPITAL
	A.No. 371/2019 A/W	S K Misra						
	MA.No. 496/2019 & A.No. 405/2019 A/W	Unitech Advisors (India) Pvt. Ltd.	Mr. Kunal Katariya, Advocate i/b Mr. Aagam Doshi, Advocate					
	MA.No. 497/2019 & A.No. 406/2019	Rakesh Dhingra and Others						

AT 12.40 P.M.								
11	A.No.595/2019	Raja Bhadra		SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission disposal	15.01.2021	CISSAHARA
AT 12.50 P.M								
12	MA.No. 49/2021 & MA.No. 89/2020 & A.No. 72/2020	Vijay Suryavanshi	Mr. Amit Jaste, Advocate	SEBI	Ms. Nidhi Singh, Advocate	Admission/ Final Disposal	19.01.2021	LIMITATIONPFUTP
	MA.No. 50/2021 & MA.No. 90/2020 & A.No. 73/2020	Vijay Suryavanshi						
	MA.No. 51/2021 & MA.No. 91/2020 & A.No. 74/2020	Vijay Suryavanshi						
AT 1.00 P.M								
13	L.No. 18/2021 A/W	Upkar Singh Kholi	Mr. Somasekhar Sundaresan, Advocate	SEBI	Mr. Abhiraj Arora, Advocate	Admission/ Disposal	22.01.2021	INDEPENDENTDIRECTORDEBARRED
	A.No. 479/2020 A/W	Mohandas Shenoy Adige-						
	A.No. 509/2020 (Lead matter) A/W	Venkateshwaralu Nelabhotla						
	A.No. 510/2020 (Lead matter) A/W	Anoj Menon						
	A.No. 512/2020	Rajesh Shah	Mr. Gaurav Joshi, Senior Advocate					

AT 1.10 P.M								
14	A.No. 296/2020 A/W	Shamlal Madanlal Khetan		SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission/ Final Disposal	28.1.2021	RESTRAINEDSCORES
	A .No. 577/2020	JitendraShantilal Mehta	Mr. Jitendra Shantilal Mehta, Appellant in person.					
AT 1.20 P.M								
15	A.No. 495/2020	RKP Associates	Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhishek Khare, Advocate i/b Khare Legal Chambers	Admission/ Final Disposal	28.01.2021	REJECTEDSETTLEMENT
AT 1.30 P.M.								
16	MA.No.12/2021 & MA.No. 66/2020 & A.No.62/2020	Morepen Laboratories Limited	Mr. P. R. Ramesh, Advocate i/b Ms. Noelle Ann Park	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission/ Final Disposal	03.02.2021	WTMGDR
AT 1.40 P.M.								
17	MA.No. 593/2020 (Stay Application) & A.No. 559/2020	Shriram Insight Share Brokers Ltd.	Mr. Srisabari Rajan, Advocate with Mr. Deepakar Livingston,	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission/ Final Disposal	05.01.2021	DOUBLEJEOPARDY